

**HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW**

**Roll of Advocates [Part – B],
Lucknow Bench, Lucknow**

NOTICE NO. 02/2016/AOR (Part-B)

In the light of resolution dated 26.8.2012 of Bar Council of India, **all the Advocates who are already enrolled on Roll of Advocates [Part-B] at Lucknow Bench, Lucknow** and who have passed their qualifying (LL.B.) Examination in the Year 2009-10 and thereafter, are required to furnish the proof of their passing the **All India Bar Exam (AIBE)** conducted by the Bar Council of India along with a copy of LL.B. Final year result/Degree **on or before 31st May, 2016** in the Advocates' Roll Cell, Lucknow Bench, Lucknow, **failing which their names shall be deleted from Roll of Advocates [Part-B], Lucknow Bench, Lucknow.**

Dated:

Senior Registrar
